

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)

RAJYA SABHA

UNSTARRED QUESTION NO- 3014

ANSWERED ON- 18/03/2026

**REHABILITATION SUPPORT FOR PERSONS WITH INTELLECTUAL
DISABILITIES**

3014. DR. AJEET MADHAVRAO GOPCHADE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government maintains or proposes to strengthen the collection of State-wise statistical data on persons with intellectual disabilities in the country and the steps taken in this regard;
- (b) whether Government has assessed the number of homeless persons with intellectual disabilities, including those abandoned by their families and the welfare, rehabilitation, healthcare and social protection measures being implemented for their dignified care; and
- (c) whether Government, in collaboration with State Governments, proposes to formulate an integrated and time-bound action plan to further strengthen rehabilitation and social inclusion for such persons and the broad outline thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- a) The Census 2011 covers data relating to number of persons with Intellectual Disability (erstwhile Mental Retardation). State-wise statistical data on persons with intellectual disabilities in the country as per Census 2011 is at Annexure-I. The Ministry is also implementing the Unique Disability ID (UDID) project with a view to create a national database for Persons with Disabilities (PwD). Under the UDID project Disability Certificate

and Unique Disability Identity Card is issued to each PwD through centralized online platform <https://www.swavlambancard.gov.in/> by the competent medical authorities notified by the State/UT Government. Currently the UDID project is being executed in all State/UTs. As on date State-wise details of the number of persons with Intellectual Disabilities who have been issued Disability Certificate through the UDID Portal are at Annexure-II.

b) No specific nationwide assessment of the number of homeless persons with intellectual disabilities has been undertaken by this department.

However, the Rights of Persons with Disabilities (RPwD) Act, 2016 provides for measures relating to social security, healthcare and rehabilitation of persons with disabilities, including persons with intellectual disabilities.

For the purpose of social inclusion through providing Unique identity to persons with disabilities, department has provided nation-wide trainings to more than 6000 Medical, health and rehabilitation professionals of various state/UT governments.

Further, under the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Intellectual Disability and Multiple Disabilities Act, 1999, the National Trust has been constituted to promote the welfare, protection and community inclusion of persons with such disabilities. The Trust extends support through registered organisations for providing need-based services and is running 19 Disha (Early Intervention and School Readiness) centres, 30 Vikaas (Day Care) centres, 29 Disha-cum Vikaas (Day Care) centres, 09 Samarth (Respite Care Residential) centres, 18 Gharaunda (Group Home for Adults) centres and 11 Samarth-cum-Gharaunda (Residential care)centres.

In addition, the National Trust implements the Niramaya Health Insurance Scheme, which provides health insurance coverage of 1 Lakh per annum for persons with Autism, Cerebral Palsy, Intellectual Disability and Multiple Disabilities to support their healthcare needs.

c) The rehabilitation and social inclusion of persons with intellectual disabilities is addressed through legislative provisions and programmes implemented by the Central Government in collaboration with State Governments, National Institutes and statutory organisations such as the National Trust.

The National Trust supports programmes implemented through its registered organisations including Disha (Early Intervention and School Readiness), Vikaas (Day Care), Samarth (Respite Care Residential) and Gharaunda (Group Home for Adults) which provide services such as early intervention, skill development, day care, residential care and community-based support aimed at enabling persons with intellectual disabilities to live with dignity and participate in society.

These initiatives, along with measures under the RPwD Act, 2016, focus on promoting independent living, community participation, healthcare access, skill development and social security for persons with intellectual disabilities.

(Annexure pertains to the Rajya Sabha Unstarred Question No.3014 for answer on 18.03.2026)

Annexure-I

State/UT-wise Population of Persons with Intellectual Disabilities (Erstwhile Mental Retardation) as per Census 2011.

S. No.	State / UT	Population
1	Andhra Pradesh	132,380
2	Arunachal Pradesh	1,264
3	Assam	26,374
4	Bihar	89,251
5	Chhattisgarh	33,171
6	Delhi	16,338
7	Goa	1,817
8	Gujarat	66,393
9	Haryana	30,070
10	Himachal Pradesh	8,986
11	Jammu & Kashmir	16,724
12	Jharkhand	37,458
13	Karnataka	93,974
14	Kerala	65,709
15	Madhya Pradesh	77,803
16	Maharashtra	160,209
17	Manipur	4,846
18	Meghalaya	2,332
19	Mizoram	1,585
20	Nagaland	1,250
21	Odisha	72,399
22	Punjab	45,070
23	Rajasthan	81,389
24	Sikkim	516

25	Tamil Nadu	100,847
26	Tripura	4,307
27	Uttar Pradesh	181,342
28	Uttarakhand	11,450
29	West Bengal	136,523
30	Andaman & Nicobar Islands	294
31	Chandigarh	1,090
32	Daman & Diu	176
33	Dadra & Nagar Haveli	180
34	Lakshadweep	112
35	Puducherry	2,335
Total		15,05,964

(Annexure pertains to the Rajya Sabha Unstarred Question No.3014 for answer on 18.03.2026)

Annexure-II

State/UT	Persons with Intellectual Disability
Andaman And Nicobar Islands	994
Andhra Pradesh	99558
Arunachal Pradesh	238
Assam	21407
Bihar	22924
Chandigarh	2662
Chhattisgarh	15350
Delhi	14815
Goa	3631
Gujarat	102236
Haryana	35913
Himachal Pradesh	10094
Jammu And Kashmir	12064
Jharkhand	11301
Karnataka	116033
Kerala	106317
Ladakh	464
Lakshadweep	347
Madhya Pradesh	92612
Maharashtra	179741
Manipur	3616
Meghalaya	8371
Mizoram	1150

Nagaland	494
Odisha	58493
Puducherry	3480
Punjab	42646
Rajasthan	27850
Sikkim	1192
Tamil Nadu	213761
Telangana	92924
The Dadra And Nagar Haveli And Daman And Diu	977
Tripura	6756
Uttar Pradesh	72748
Uttarakhand	13170
West Bengal	37680
